NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 122/14	TP 3/17	Hearing	433(e) / 433(f)	Asia (Chennai) Engineering Company Pvt. Ltd. Vs Chincholi Sugar and Bio-Industries Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Samarm Shreldhay Rephones 9900840 996

Counsel for petitioner is present. He requested time to comply the provisions of I&B Code.

List it on 13.07.2017.

MEMBER (J)

MEMBER (T)